beasts of burden, teaching in the school and going home. They should be taken around the country so that their vision is enlarged.

Before I conclude, I would say that the scheme of Kendriya Vidyalayas is a resounding success. In almost all the districts we have Kendriya Vidyalayas. I demand that these Kendriya Vidyalayas should be open to the children of the public also, besides the children of Central Government employees. I suggest that this experiment should be tried in rural areas also. In Chenglepattu, which is my constituency, there are many Central Government organisations and yet there is not a Kendriya Vidyalaya here. I demand that a Kendriya Vidyalaya should be opened in Chenglepatti.

With these words I conclude my speech.

18.02 hrs.

PAPERS LAID ON THE TABLE

NOTIFICATIONS UNDER CUSTOMS ACT 1962 AND CUSTOMS TARIFF ACT, 1975.

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY): I beg to lay on the Table—

(1) A copy of Notification No. 100/ 82-Customs (Hindi and English versions) published in Gazette of India dated the 1st April, 1982 together with an explanatory memorandum making cretain amendment to Notification No. 201-Customs dated the 14th October, 1980 so as to extend the benefit of customs duty exemption on gold imported under the Scheme for export of gold ornaments and articles for sale at exhibitions abroad, under section 159 of the Customs Act, 1962.

(2) A copy of Notification No. 101/82-Customs (Hindi and English versions) published in Gazette of India dated the 1st April, 1982 together with an explanatory memorandum rescinding Notification No. 352-Customs dated the 2nd August. 1976 and extending the tariff preference in respect of imports from Mauritius, Seyohelles and Tonga on a reciprocal basis, under sub-section (5 of section 4 of the Customs Tariff Act, 1975.

[Placed in Library. See No. LT-3808/82].

MR. SPEAKER: The House stands adjourned to re-assemble at 11 A.M. on Monday, 5 April, 1982.

18.04 hrs.

The Lok Sabha then adjourned till Eleven of the Clock on Monday, April 5, 1982/Chaitra 15, 1904 (Saka).